

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70553 of 2017

(Arising out of Order-in-Appeal No.NOI-CUSTM-000-APP-040-049-2017-18,
dated -29/05/2017 passed by Commissioner (Appeals-II) Customs & Central
Excise, Noida)

M/s Rathi Steel & Power Ltd

.....Appellant

(A-3 & 4, South Side of GT Road
Ghaziabad, UP 201001)

VERSUS

Commissioner, Customs, Ghaziabad

....Respondent

(Ghaziabad)

APPEARANCE:

Shri Rajesh Chibber, Advocate for the Appellant

Shri A.K. Choudhary, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 19.07.2024

DATE OF DECISION : 14.11.2024

The appeal is allowed. For order, see order of date in
Customs Appeal No.70552 of 2017.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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